

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/4522/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

✓ To, Shri Prasanta Saikia
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 27th July, 2018.

Sub: **Casual Leave with Station Leave permission.**

Ref:- Your letter No. DJ(U) 2667 dtd 27.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 3(three) days on 30.07.2018, 31.07.2018 and 01.08.2018 along with Head Quarter leave permission, with the official allotted vehicle, at your own cost, from the evening of 27.07.2018 till the morning of 02.08.2018 has been ~~rejected~~ ✓ granted / ~~rejected~~.

The Additional District and Sessions Judge, Udalguri in her absence the Civil Judge cum Asstt. Sessions Judge, Udalguri, in his absence the Chief Judicial Magistrate, Udalguri, in his absence Addl. CJM, Udalguri, in her absence SDJM, Udalguri and in her absence Munsiff cum JMFC, Udalguri will remain in-charge of your Court and Office in your absence.

Yours faithfully,

0727-7'18

JOINT REGISTRAR (VIGILANCE)

[Signature]
27/07/18